NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.759/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company		State Bank of India-Vs-Visa International Ltd.		
Under Section		7 IBC		
SI. Name & Design		nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date
1, 2. 3.	Aritha Basu Poorani Kel Devalpayan Neha Negas	guosh, Adv.	9 Applicant	Jessoan, 12/02/18
2.	Joy Secher;	MOFFICI V	2 Corporall N Debtor	N.J 12/02/18

ORDER

- Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Counsel for the corporate debtor sought leave to file reply affidavit on today. Leave is granted. Reply affidavit filed is received. Financial creditor has served with a copy of the reply.

Financial creditor is directed to file rejoinder, if any, within 7 days after serving a copy of the rejoinder on the corporate debtor.

List it on 19/03/2018.

Sd

(Jinan K.R.) Member (J)